Name of the Corporate Debtor: Advance Recycling Solutions LLP; Date of Commencement of CIRP: 19-11-2024; List of Creditors as on: 22-01-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number: (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

| SI. No. | Category of Creditor | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of | Amount of Claim | Amount of Claims | Details in Annexure |
|---------|--|----------------------------|-------------|----------------------------|-------------|--|-------------------|-----------------|--------------------|----------------------------|
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) |
| 1 | Secured financial creditors belonging to any class of creditors | 1 | 16982762.66 | 1 | 16982762.66 | 76.03 | | | | Annexure 1 |
| 2 | Unsecured financial creditors belonging to any class of creditors | | | | | 0.00 | | | | NA |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | 0.00 | | | | NA |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | 0.00 | | | | NA |
| 5 | Operational creditors (Workmen) | | | | | 0.00 | | | | NA |
| 6 | Operational creditors (Employees) | | | | | 0.00 | | | | NA |
| 7 | Operational creditors (Government Dues) | 1 | 598050 | 1 | 598050 | 2.68 | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 12 | 5417901.93 | 9 | 4755108.93 | 21.29 | | | 662793 | Annexure 8 |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | | | | | 0.00 | | | | NA |
| Total | | 14 | 22998714.59 | 11 | 22335921.59 | 100.00 | | | 662793 | |